

(b) whether uniform norms and yardsticks are followed in getting deputationists from State Governments and whether equal opportunities are given to engineer deputationists from each State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). The information is being collected and will be laid on the Table of the House.

Meeting between the Industry Ministry Officers and the SC/ST Representatives of Hindustan Photo Films Ooty

3161. SHRI K. B. S. MANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether a meeting was held in Madras between the Industry Ministry officers and the representatives of the Scheduled Caste/Scheduled Tribe Employees Association of Hindustan Photo Films, Ooty, Tamil Nadu; if so, when;

(b) the details of the points raised by the representatives of SC/ST and the replies and the assurances given by the management side; and

(c) whether any progress has been made after the discussion; and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Two officers of the Ministry of Industry who are on the Board of Directors of Hindustan Photo Films Mfg. Co. Ltd. (HPF) and the Managing Director met the representatives of the SC/ST employees' Association at Madras on 5th October, 1980.

(b) The Association in the main raised the question of adequate recruitment and promotion of Scheduled Caste/Scheduled Tribe candidates to the posts as per Government In-

structions, provision of training and certain other facilities for SC/ST personnel and creation of a post of Liaison Officer for looking after the interests of SC/ST personnel.

The Directors had indicated to the representatives that these points would be examined by the Managing Director and suitable remedial action would be taken, wherever necessary.

(c) Following this meeting, the Managing Director had further discussions with the representatives of the Association at Ootacamund and explained to them that every care is being taken by the Company to implement the Government instructions regarding recruitment/promotion and other service conditions of SC/ST personnel. Training facilities for members of SC/ST personnel are also being arranged and a Deputy Personnel Manager is being appointed in the Company from among the SC/ST candidates who would also function as the Liaison Officer for their welfare in future.

Convening of a meeting of a Public Committee by Deputy Commissioner of Police (West)

3162. SHRI DHARAM DAS SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Deputy Commissioner of Police (West) convened a meeting of a public committee at Tagore Garden Police Post of West District in September-October, 1980.

(b) the names and social status of the persons invited to this meeting;

(c) the names and social and official status of the persons who attended this meeting;

(d) when and under whose orders this committee was constituted; and

(e) the names of persons included in this committee and the grounds for their inclusion?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI YOGENDRA MAKWANA):

(a) There is no Police Post in Tagore Garden. However, a meeting of the Citizens' Voluntary Force was held at Police Station Rajouri Garden on 2nd October, 1980. The meeting was attended by the Assistant Commissioner of Police, Moti Nagar.

(b) and (c). A list is attached.

(d) The Committee was constituted under the instructions issued by the

Police Headquarters in December, 1979.

(e) Names are indicated in the Statement attached. Respectable citizens who have time to spare and willing to assist in the maintenance of law and order in the area are enrolled as members of the Citizens' Voluntary Force.

Statement

LIST OF THE MEMBERS OF CITIZENS & GARDEN: THOSE WHO WERE INVITED AND THOSE WHO ATTENDED.

VOLUNTARY FORCE—PS RAJOURI TO THE MEETING HELD ON 2-10-80,

Sl.- No.	Name and Address	Social/Official Status
1.	Shri Om Parkash, D-163, Janta Colony, New Delhi	Business Man
2.	Shri Harish Chander Bajaj, Four Storey, 970, Raghbir Nagar, New Delhi	Do.
3.	Shri Baldev Raj Azad, Qr. No. 938, Char Manzil, J. J. Colony, Raghbir Nagar, New Delhi	Do.
4.	Smt. Saroj Caroli, M-45, Rajouri Garden, New Delhi	Social Worker
5.	Shri Surinder Singh, WZ-3, Malawar Garden, New Delhi	Business Man
6.	Shri Madan Singh Bhasin, B-136, Raghbir Nagar, New Delhi	Do.
7.	Shri Krishan Lal, D-152, Raghbir Nagar, New Delhi	Do.
8.	Shri Joginder Singh, J-8, Rajouri Garden, New Delhi	Do.
9.	Shri Jagdish Chander, WZ-47, Titar Pur, New Delhi	Do.
10.	Shri Brij Lal Juneja, 191, Shivaji Market (Opp.) Holy Child School	Do.
11.	Shri Labh Chand, G-249, Tagore Garden Extn. New Delhi	Service holder
12.	Shri Lakh Raj Thareja, 949, Four Storey, Tagore Garden Extn., New Delhi	Business Man
13.	Shri Sudesh Kumar, Shop No. 228, Opp. Holy Child School, Raghbir Nagar, New Delhi	Do.
14.	Shri Hari Singh Babbar, 195, Shivaji Market Opp. Holy Child School, Raghbir Nagar, New Delhi	Do.
15.	Shri Hari Singh, Qr. No. 908, Char Manzil, Raghbir Nagar, New Delhi	Do.
16.	Miss Pammi Malhotra, A-92, Vishal Enclave, New Delhi	Social Worker-
17.	Shri Des Raj, E/37, Tagore Garden Extn., New Delhi	Business Man
18.	Sh. Kartar Singh, B-II/383, Raghbir Nagar, New Delhi	Business Man
19.	Sh. Kawal Krishan, B-II/158, Raghbir Nagar, New Delhi	Service Holder
20.	Sh. Hans Raj, B-II/103, Raghbir Nagar, New Delhi	Business Man
21.	Sh. Gulshan Lal, B-H/415, Sector E, Vishnu Garden, New Delhi	Service Holder

Sl. No.	Name and Address	Social/Official Status
22.	Sh. Ram Parshad Malhotra, B-232, Raghbir Nagar, New Delhi	Business Man
23.	Shri Suraj Bhan, 221/14, S. Block, Vishnu Garden, New Delhi	Service Holder
24.	Sh. Prem Kishore, WZ-J/220, Vishnu Garden, New Delhi	Do.
25.	Sh. M. Ram Kishan, A-686, J. J. Colony, Khayala, New Delhi	Do.
26.	Sh. Ram Pal Singh, J-220/36, Vishnu Garden, New Delhi	Do.
27.	Sh. Baldev Raj, WZ/221-14, S. Block, Vishnu Garden, New Delhi	Do.
28.	Sh. Hardeep Singh, 116-A, Mayapuri, MS Block, New Delhi	Business Man
29.	Sh. Kartar Singh, 14/65, Subhash Nagar, New Delhi	Do.
30.	Sh. Krishan Lal Sethi, 14/47, Subhash Nagar, New Delhi	Do.
31.	Sh. Kharati Lal, E-42, J. J. Colony, Raghbir Nagar, New Delhi	Do.]
32.	Smt. Sarla Kumari Chawla, P/10, 11, Raghbir Nagar, New Delhi	Social Worker
33.	Smt. Sushma Bhatia, EA/139/1, Tagore Garden, New Delhi	Do.
34.	Smt. Shital Sehgal, Ex/139/2, Tagore Garden, New Delhi	Do.
35.	Shri Manohar Singh Chawla, 9/51, Subhash Nagar, New Delhi	Business Man
36.	Shri Bhadur Chand, 9/13, Subhash Nagar, New Delhi	Do.

NOTE :—All the above mentioned persons except persons mentioned at Sl. Nos. 5, 25 & 32 attended the meeting held at PS Rajouri Garden on 2nd October, 1980 at 7 P. M.

Restriction on investment by Monopoly Houses

3163. SHRI BALASAHEB VIKHE PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under Government's consideration to restrict investment by Monopoly Houses; and

(b) if so, the restrictions being imposed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) No, Sir. The position with regard to investment by Monopoly Industrial Houses continues to be the same as set-out in the Industrial Policy Statement laid on the Table of the House on 23rd July, 1980.

(b) Does not arise.

Extension given to Coir Board Chairman

3164. SHRI E. BALANANDAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Chairman, Coir Board, who passed the age of retirement on 31st July, 1980 has been allowed to continue in service;

(b) if so, what is the delay in the appointment of a new Chairman and reconstitution of the Board; and

(c) is it the policy of the Government of India to grant extension after retirement?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) to (c). The then Chairman, Coir